[Prof. G. Ranga.] Madras or to any Government you might think it necessary, in order to compensate the growers or the producers of sugarcane so that they may be able to get a little more than what the Government wishes to offer them ? Therefore, I would like my friend, the Finance Minister, as well as the whole of this Government, to give the fullest possible consideration to the suggestion and see to it that the House is not obliged once again to throw the blame on them that they have not foreseen these things. They have allowed exports. They have given good prices. All these are desirable objectives. They have tried their best to help the growers also to some extent. Having made these two suggestions, I do not want to say anything more at this stage than that I cannot support the Bill.

SHRI MAHAVIR TYAGI : Sir, I have nothing more to add except that my sympathy goes out to the cultivator. I can give this assurance that the cultivator, as much as any other class, would be given as much benefit as is needed. The question in this case is what the Tariff Board has said. I have already made it clear that the Tariff Board had said that after two or three years after the recommendations were made, the prices would go down to Rs. 1-4-0 and according to the information laid before House, the development has the proceeded as was expected by the Board. Now Sir, my friend has just mentioned a Bill to check further profits being made by the industry by selling sugar at a higher price. This is not possible. If at any time Government find

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the prices artificially pushed up, they have a buffer stock of 3 lakh maunds always in their reserve to be thrown into the market as and when they think that the consumer is being exploited or is being made to pay more than what is necessary. Our expectations however are that the sugar prices will go lower than what you expect, and we want price of sugar to go down so that it may be available for exports.

SHRI H. D. RAJAH : On a point of information. Is the Government guaranteeing any price in respect of the future output of sugar from these factories ?

SHRI MAHAVIR TYAGI : There is no price control, but our attempt shall be not to allow sugar prices to rise higher than what our calculations are and, therefore, the guarantee in respect of that will be the buffer stock of about 3 lakh tons.

MR. DEPUTY CHAIRMAN : The question is :

That the Bill be returned.

(On a division being challenged, a count was taken.

Ayes : 48.

Noes : 17.

The motion was adopted.

MR. DEPUTY CHAIRMAN : The Bill will be returned\*

The council then adjourned till a quarter to eleven of the clock on Tuesday, the 2nd December 1952. 631

# COUNCIL OF STATES

Tuesday, 2nd December 1952

The Council met at a quarter to eleven of the clock, MR. CHAIRMAN in the Chair.

## **ORAL ANSWERS TO QUESTIONS**

#### SOCIAL SECURITY OFFICERS

,\*78. SHRI S. N. MAZUMDAR : Will the Minister for LABOUR be pleased to state :

(a) whether Government have appointed two Social Security Officers from the United Kingdom ;

(b) what are the terms of their employment;

(c) for what work these officers are being brought to India ;

(d) whether there are no Labour Officers or Trade Union functionaries in India capable of doing' the work for which these officers are being brought to India;

(e) whether any attempts were made to get or train Indians for this par ticular type of work ; and

(if) whether these officers know of the conditions of the Indian industry and the working class life here ?

THE DEPUTY MINISTER FOR I LABOUR (SHRI ABID ALI) : (a) The services of three officers of the United Kingdom Ministry of . National Insurance and Health have been secured by the Government of India for six months on the basis of an agreement between the International Labour Organisation and the Government of India.

(b) Th~ Government of India is liable to pay only expenses on travel within the country, daily allowance for days of travel, living and office accommodation, medical care and hospitalization and other necessary secretarial assistance. Their salaries, and travel costs outside India, are being met by the International Labour Organisation.

(c) The Employees' State Insurance Scheme was launched in Delhi and 46 C.ofS- D. Kanpur on the 24th February 1952 and I is to be extended to the rest of India. I To ensure its economical and efficient working, it was considered necessary } to seek expert advice on the organisation of staff, method of administration, training of the personnel and the development of the panel system of medical care at this formative stage.

(d) It is unlikely that there are persons with previous experience of the subject in this country, as the scheme itself is a new one here.

(e) Since the scheme is the first of its kind in India, it was not possible to get Indians with the requisite qualifications and it would not have been satisfactory to get the work done by newly trained persons.

(f) They have been and are being given information regarding the conditions of Indian industry 'and of working class life and experience.

SHRI S. N. MAZUMDAR : May I know, Sir, whether the Government tried to ascertain whether the services of Indians with necessary qualifications were not available ?

SHRI ABID ALI : Sir, I have aL-ready stated that this scheme being a new one in this country, there was no possibility of getting persons of requisite qualifications here.

DR. D. H. VARIAVA : May I know if any Indians are put under these officers for training ?

SHRI'ABID ALI : Yes, Sir.

SHRI S. N. MAZUMDAR : May I know, Sir, whether any Indians have been trained by this time ?

SHRI ABID ALI : They are being trained up.

SHRI S. N. MAZUMDAR : May I know the total amount of expenditure incurred by this time ?

SHRI ABID ALI : Sir, the total estimated expenditure will be about Rs. 26,000 during these six months.

SHRI S. N. MAZUMDAR : May I know, Sir, whether these officers are also entitled to diplomatic amenities ?

#### SHRI ABID ALI : No, Sir.

PROF. G. RANGA : Is it not a fact that the Director was supposed to have the assistance of three experts according to the constitution of the Corporation and so far only one has been provided for him and, for want of adequate staff and trained assistance, not sufficient progress has been made ?

SHRI ABID ALI : No, Sir. That is not correct. So far as the two officers to be appointed are concerned, the needful is being done.

PROF. G. RANGA : How much longer do Government propose to take to appoint them, Sir, in view of the fact that it is more than a year since these people should have been appointed ?

SHRI ABID ALI : Efforts are being made to secure the services of officers with requisite qualifications. These have not been successful so far. But it is hoped that: we will be able to get proper persons very soon.

SHRI P. SUNDARAYYA : What is the daily allowance that is being paid to these officers ?

SHRI ABID ALI : Rs. 20.

•SHRI K. C. GEORGE : May I know how long it will take to train our people ?

SHRI ABID ALI : The whole period is six months.

SHRI P. SUNDARAYYA : What is the actual amount of salary being paid in India to these officers ?

SHRI ABID ALI : We do not pay any salary here.

SHRI K. C. GEORGE : Are any Indian officers being trained ?

SHRI AB'ID ALI : Yes, the Indian officers are being trained.

\*79. DR. R. B. GOUR : Will the Minister for LABOUR be pleased to state :

(a) whether in the course of his tour in the country, the Minister has been pleading for unity among the various trade unions; and

(b) whether he has also been advising the various trade unions ^ in the country to exclude the All-India Trade Union Congress from any move for unity ?

THE MINISTER FOR LABOUR (SHRI V. V. GIRI): (a) Yes.

(b) No.

DR. R. B. GOUR : Does the hon. Minister know that in the press this impression has gained ground that the hon. Minister's speeches are meant only to unite the two organisations, i.e.'the I.N.T.U.C. and the H.M.S. and has the hon. Minister contradicted that impression ?

SHRI V. V. GIRI : That is not my impression, Sir. And I do not believe in contradic'ir.g every press report that appears in this country.

DIWAN CHAMAN LALL : Is it the hon. Minister's part of duty to become a propagandist ?

### (No reply.)

DR. R. B. GOUR : May I know from the hon. Minister what concrete steps does he propose to take in order to implement the wishes that he has been expressing in his speeches ?

SHRI V. V. GIRI : It is for the organisations to take concrete steps, not for myself.

SHRI J. R. KAPOOR : May I know Sir, what is the total membership of the I.N.T.U.C. as also the total membership of the A.I.T.U.C. ?

SHRI V. V. GIRI : That question does not arise. But if the hon. Member gives a notice for that, I shall certainly give the information.

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